

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1004

ANSWERED ON:19.07.2002

SEPARATE COMMISSION FOR SCHEDULED TRIBES

CHANDRA NATH SINGH;PUTTASWAMY GOWDA;SADASHIVRAO DADOBA MANDLIK

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government have set up a separate National Commission to monitor the implementation of the schemes meant for Scheduled Tribes;

(b) if so, the details thereof;

(c) whether the Government have received any complaints against some States which have shown laxity in the implementation of Tribal Welfare Schemes, State-wise; and

(d) the steps taken by the Government against such States?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) & (b) No, Sir. However, the proposal for setting up of a separate National Commission for Scheduled Tribes under Article 338 by bifurcating the existing National Commission for SCs & STs is under consideration.

(c) No, Sir.

(d) Does not arise.